

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1.) T.v.P. Sai Vihari for Han Shankarman	Counsel for R3	T.v.P. Sai Vihari	
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(2) B. Karthikeyan.  
for S. Ramasabramania  
& Associates.

for R1, R2, R4, R5, R6, R7

B. Karthikeyan

(3) R. SANKARANARAYAN

Counsel for ~~R3~~  
Petitioner

R. Sankaranarayan

ORDER

Counsel for petitioner present. Counsel for R1, R2, R4 & R7 present and counsel for R3 are present. Counsel for the petitioner prays time for filing rejoinder. Time extended at request. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)